

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SUDHA KHANDELWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

ORDER

1. In terms of order dated 13th January, 2023, this petition is deferred and adjourned to **19/04/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**